232	Government	[RAJYA SABHA]		Bills
1	2	3	4	5
24.	Tripura	148	127	21
25.	Uttar Pradesh	27891	27759	132
26.	Uttarakhand	1511	1511	0
27.	West Bengal	4437	4169	268
	Total	110886	104496	6390

*In the States of Andhra Pradesh, Gujarat, Haryana, Kerala, Maharashtra, Punjab and Tamil Nadu, the State Governments have not proposed to cover any un-electrified villages in their DPRs under RGGVY. Hence, no un-electrified villages are covered for electrification in these States. However, intensive electrification of already electrified villages are being undertaken in these States.

Financial bail out for distribution companies

2758. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that the Ministry is considering financial bail out for distribution companies;
- (b) if so, the details of the proposal and the decision taken in this regard; and
 - (c) what is the action plan being prepared by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) No, Sir. Ministry of Power is not considering any financial bail out for distribution companies.

(b) and (c) Do not arise in view of the reply given above.

Progress of power generation capacity addition

2759. SHRI BIRENDER SINGH: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that the Eleventh Five Year Plan envisaged a capacity addition of 78,700 MW of which 19.9 per cent was hydroelectric, 75.8 per cent thermal and 4.3 per cent nuclear in the Central, State and Private Sectors;
- (b) whether it is also a fact that during 2007-08, the initial year of the Plan, the target was first fixed at 16,335 MW and subsequently reduced to 12,039 MW;
 - (c) if so, the facts thereof and the reasons for the reduction thereof;
 - (d) whether during the fiscal year 2010-11, the hydroelectric and the nuclear